Government are aware that Pakistan has been making propagandist calls for the resumption of dialogue while at the same time stepping up its sponsorship of cross border terrorism and violence in India. India's position remains consistent and principled. India desires the establishment of a relationship of peace, friendship and cooperation with Pakistan. Towards this end Government are committed to resuming the Composite Dialogue initiated by India in 1998. Pakistan must end its sponsorship of cross border terrorism, in order to create an appropriate environment, which is an obvious requirement for the resumption of a meaningful dialogue. Government are also firm in their resolve to take all necessary measures to defeat Pakistan's sponsorship of cross border terrorism and protect security and territorial integrity of the country.

## Grants to Haj Committee

2932. SHRI K. RAHMAN KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Central Haj Committee receives any grants for its maintenance;
  - (b) if so, the annual amount thereof;
- (c) what are the different heads of the income of the Central Haj Committee and the details of the income received under each head during the last three years;
- (d) whether the Haj House in Mumbai is the property of the Haj Committee; and
  - (e) if so, what is the annual income from the Haj House?
  - THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KRISHNAMRAJU): (a) No, Sir.
  - (b) Does not arise.
  - (c) The Central Haj Committee receives income from:-
    - (i)Pilgrim Pass Registration Fees; and
    - (ii) Haj House Donation.

The amount collected from the pilgrims under the above mentioned heads are credited to "Haj Fund of the Haj Committee Account" and "Haj House Account" on the basis of actual number of Pilgrims travelled each year. The details of the income under each head during the last three years are given below:-

SI. No.	Year	Haj Fund Account (Rs.)	Haj House Account (Rs.)
1.	1997-98	63,59,200/-	95,38,800/
2.	1998-99	1,24,20,000/-	93,15,000/-
3.	1999-2000	1,43,81,800/-	1,07,86,350/-

- (d) Yes, Sir.
- (e) The annual income of Haj House varies from year to year. The details of income received during the last three years are given below:-

Year	Amount	
1997-98	Rs. 2,08,600/-	
1998-99	Rs. 6,81,902/-	
1999-2000	Rs. 7,33,830/-	

## **Documentary proof for Indians travelling to Nepal**

- 2933. SHRI K. RAMA MOHANA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Government had issued a notification making it mandatory for travellers, who want to travel to Nepal, need to have a passport or a citizenship document as proof with them; and
  - (b) if so, the reasons for issuing such notifications?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KRISHNAMRAJU): (a) and (b) Yes, Sir. With a view to strengthening security and safety, India and Nepal have agreed to tighten the existing system whereby Indian and Nepalese nationals travelling by air between the two countries are required to present photo identification documents to establish their